GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 1928 ANSWERED ON 11TH DECEMBER, 2025

E-CHALLANS FOR TRAFFIC VIOLATIONS

1928. DR. GUMMA THANUJA RANI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the total number of e-challans issued for traffic violations across the country during the last three years, State-wise;
- (b) the amount of fines recovered through e-challans during the same period, State-wise;
- (c) the amount of unpaid e-challans since the last three years; and
- (d) the steps taken by the Government to ensure recovery of fines?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) to (c) State-wise and year-wise details of total number of e-challans issued, amount of fines recovered and amount of unpaid e-challans for traffic violations across the country is at Annexure I, II and III, respectively.
- (d) Section 136A of the Motor Vehicles Act, 1988 provides for electronic monitoring and enforcement of road safety on National Highways, State Highways, roads or in any urban city within a State which has a population up to such limits as may be prescribed by the Government. Accordingly, Government has published Rule 167A under the Central Motor Vehicles Rules (CMVR), 1989 in August 2021 for Electronic

Monitoring and Enforcement of Road Safety at high-risk and high-density corridors on National Highways, State Highways and at critical junctions in cities having more than one million population and cities under National Clean Air Programme (NCAP) in the Country.

Rule 167 of the CMVR, 1989 provides for procedure of issuance and payment of challan. Further, its sub-rule (5) provides "Challans issued under sub-rule (1) or (2) shall be disposed of within ninety days from the date of issuance of the challan, in physical or electronic form, except in case of offences instituted for prosecution by a court". Also, sub-rule (7) provides for "If a challan is due beyond the time period specified in sub-rule (5), except in case of offences instituted for prosecution by a court, then applications with respect to the license of offender or registration of motor vehicle, as the case may be, mentioned in the challan shall not be processed by the licensing authority or registering authority, as the case may be, except applications relating to permit, fitness and tax(es) of motor vehicle".

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 1928 ANSWERED ON 11TH DECEMBER, 2025 ASKED BY DR. GUMMA THANUJA RANI REGARDING E-CHALLANS FOR TRAFFIC VIOLATIONS.

State-wise and year-wise details of total number of e-challans issued, amount of fines recovered and amount of unpaid e-challans for traffic violations across the country during 2022

SI. No	State Name	Total number	Amount of fines	Amount of unpaid
		of e-challans	recovered (Rs.)	e-challans (Rs.)
		issued		
1.	Andhra Pradesh	1,13,608	2,49,06,620	19,79,88,305
2.	Assam	5,32,516	1,33,44,31,562	73,31,32,700
3.	Bihar	7,17,676	2,84,36,46,766	42,87,40,090
4.	Chhattisgarh	1,19,283	15,22,20,151	8,07,72,501
5.	Chandigarh	6,03,119	32,63,70,604	18,89,41,451
6.	Dadra and Nagar	7,883	55,03,500	72,000
	Haveli and			
	Daman & Diu			
7.	Delhi	78,06,302	2,59,55,08,525	11,33,08,53,534
8.	Goa	5,08,266	23,54,22,215	70,14,254
9.	Gujarat	2,84,001	1,03,35,37,655	43,88,87,810
10.	Himachal	8,12,639	2,55,01,10,683	58,24,48,050
	Pradesh			
11.	Haryana	23,36,126	3,76,49,35,155	1,40,95,73,482
12.	Jharkhand	1,56,234	16,35,49,748	13,12,01,226
13.	Jammu And	4,35,530	14,34,15,114	15,08,06,200
	Kashmir			
14.	Karnataka	25,164	49,13,009	73,96,002
15.	Kerala	53,02,602	2,37,04,98,048	72,56,57,889
16.	Ladakh	12	2,900	500
17.	Maharashtra	12,36,022	3,90,14,26,419	91,51,54,735
18.	Meghalaya	32,620	2,78,42,000	13,20,200
19.	Manipur	2,263	23,41,000	47,04,600
20.	Madhya Pradesh	7,08,724	24,20,23,567	1,57,15,959
21.	Mizoram	4,788	37,22,100	6,89,800

22.	Odisha	13,33,395	1,17,98,28,644	2,44,51,63,233
23.	Punjab	53,106	5,52,28,186	4,66,69,000
24.	Puducherry	90,546	1,96,91,250	3,08,70,200
25.	Rajasthan	17,76,549	4,10,43,04,835	57,54,66,758
26.	Sikkim	306	22,06,350	9,56,100
27.	Tamil Nadu	1,17,07,576	1,61,65,78,568	2,16,46,03,936
28.	Tripura	1,81,320	7,02,87,150	7,19,11,200
29.	Uttarakhand	4,39,097	57,01,34,305	27,84,83,196
30.	Uttar Pradesh	92,78,931	5,71,60,61,596	13,21,11,76,631
31.	West Bengal	10,37,484	1,23,13,30,056	50,45,89,893
	Total	4,76,43,688	36,29,19,78,281	36,68,09,61,435

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State-wise and year-wise details of total number of e-challans issued, amount of fines recovered and amount of unpaid e-challans for traffic violations across the country during 2023

SI. No	State Name	Total number	Amount of fines	Amount of unpaid
		of e-challans	recovered (Rs.)	e-challans (Rs.)
		issued		
1.	Andhra Pradesh	13,50,545	3,67,94,460	42,36,45,315
2.	Assam	10,42,393	1,62,14,54,739	1,68,59,35,375
3.	Bihar	12,59,276	3,34,49,18,616	1,33,08,84,328
4.	Chhattisgarh	2,26,102	16,59,33,300	24,00,90,500
5.	Chandigarh	9,93,556	31,69,10,335	35,76,37,967
6.	Dadra and Nagar	30,114	1,90,81,500	79,500
	Haveli and			
	Daman & Diu			
7.	Delhi	76,86,559	2,49,72,64,352	15,40,14,39,478
8.	Goa	5,58,485	37,35,73,340	3,47,09,504
9.	Gujarat	16,04,524	1,50,18,71,027	1,35,62,56,793
10.	Himachal	8,24,211	48,62,26,103	50,22,08,900
	Pradesh			
11.	Haryana	34,03,726	3,81,63,92,879	2,37,88,40,640
12.	Jharkhand	4,35,242	34,38,16,636	39,92,69,999
13.	Jammu And	12,38,589	33,72,01,381	52,41,09,500
	Kashmir			
14.	Karnataka	2,48,266	6,31,72,691	7,55,66,348
15.	Kerala	1,11,33,573	3,92,30,66,317	3,34,98,04,672
16.	Ladakh	92	37,200	500
17.	Maharashtra	13,69,989	3,36,44,74,862	1,10,15,95,640
18.	Meghalaya	29,135	3,21,75,000	91,73,500
19.	Manipur	4,599	23,59,300	70,21,900
20.	Madhya Pradesh	13,10,667	45,49,00,572	8,36,00,150
21.	Mizoram	6,231	97,57,800	53,86,700

22.	Odisha	17,95,151	1,51,60,18,721	4,37,54,22,477
23.	Punjab	72,191	6,76,29,744	5,30,37,112
24.	Puducherry	1,57,825	4,02,15,850	7,19,31,600
25.	Rajasthan	20,44,767	4,35,11,51,231	99,31,04,083
26.	Sikkim	465	19,41,740	11,45,920
27.	Tamil Nadu	1,11,34,818	3,76,31,63,017	8,95,34,78,099
28.	Tripura	5,32,121	17,97,89,013	25,38,01,625
29.	Uttarakhand	6,67,356	71,31,38,941	50,09,23,248
30.	Uttar Pradesh	1,44,47,197	6,04,65,35,165	20,77,84,07,671
31.	West Bengal	23,04,317	2,11,56,62,923	1,29,38,00,388
	Total	6,79,12,082	41,50,66,28,755	66,54,23,09,432

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State-wise and year-wise details of total number of e-challans issued, amount of fines recovered and amount of unpaid e-challans for traffic violations across the country during 2024

SI.	State Name	Total number of	Amount of fines	Amount of unpaid e-
No		e-challans issued	recovered (Rs.)	challans (Rs.)
	Andaman & Nicobar Island	613	7,29,302	` ,
2	Andhra Pradesh	44,24,135	1,02,14,31,801	1,26,15,31,010
3	Arunachal Pradesh	197	89,017	4,56,600
4	Assam	14,41,690	1,16,76,34,738	1,98,51,25,750
5	Bihar	26,71,519	3,10,17,21,833	3,31,01,13,167
6	Chhattisgarh	2,63,521	18,03,17,351	38,36,90,650
7	Chandigarh	9,95,780	29,40,12,046	31,20,25,903
	Dadra and Nagar Haveli and Daman & Diu	26,994	1,88,83,000	3,98,800
9	Delhi	78,19,674	1,91,61,00,424	22,47,25,94,131
10	Goa	5,17,897	38,80,08,812	9,55,38,605
11	Gujarat	43,24,759	1,88,61,48,478	3,02,10,77,707
12	Himachal Pradesh	10,97,851	57,33,88,800	92,86,02,029
13	Haryana	31,26,277	2,58,48,26,445	3,10,36,02,120
14	Jharkhand	7,18,621	27,17,02,437	78,41,51,673
	Jammu And Kashmir	15,44,120	41,42,46,173	93,03,17,597
16	Karnataka	4,81,684	7,46,20,519	19,38,86,650
17	Kerala	1,13,81,008	3,23,29,32,354	4,72,19,67,179
18	Maharashtra	27,99,657	3,98,13,20,715	3,53,37,00,873
19	Meghalaya	31,930	3,08,57,601	1,10,51,000
20	Manipur	8,029	18,93,100	1,07,48,300
21	Madhya Pradesh	25,50,226	55,82,79,671	46,76,40,650
22	Mizoram	9,875	1,26,39,500	84,20,200
23	Odisha	13,83,608	1,03,87,56,747	3,79,27,26,878
24	Punjab	3,97,839	52,26,09,528	30,94,26,075
25	Puducherry	2,53,472	4,26,73,300	11,28,44,500
26	Rajasthan	24,93,859	3,64,87,92,121	1,73,55,95,255

27 Sikkim	2,592	39,61,185	63,00,445
28 Tamil Nadu	1,11,61,166	3,14,54,12,650	10,10,50,80,705
29 Tripura	9,50,109	19,23,22,589	65,07,48,200
30 Uttrakhand	9,12,186	83,25,06,426	87,47,67,757
31 Uttar Pradesh	1,53,84,517	5,40,72,20,459	23,86,09,56,466
32 West Bengal	27,15,921	1,80,24,25,169	1,99,37,95,254
Total	8,18,91,326	38,34,84,64,291	90,97,89,52,129
